

## VIDEO CONFERENCING

District and Sessions Judge, Central, THC  
IN THE COURT OF Dr. Kamini Lau  
Presiding Off.-MACT  
CIVIL CAUSE LIST DATED 07-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<b><u>Misc. cases/purpose</u></b>					
1	MACT 110/20		PRAKASH RAM	Vs.	DEEPANSHU
2	MACT 111/20		SHIV SHANKAR PAL	Vs.	INDER PAL SINGH
3	MACT 122/20		MOHD ALAM	Vs.	MOHD SALIM
4	MACT 123/20		ASHOK	Vs.	AMIT
5	MACT 224/20		MOHD. MUSTAFA	Vs.	MOHD. SALIM
<b><u>Plaintiff/Petitioner Evidence</u></b>					
6	MACT 512/19		MD. TAMNNE	Vs.	PANKAJ KUMAR
7	MACT 558/19		KRISHAN GOYAL	Vs.	RUPENDE KUMARS
<b><u>Final Arguments</u></b>					
8	MACT 207/2014 56286/16		SANJEEV SHARMA (I)	Vs.	SURJEET

## VIDEO CONFERENCING

District and Sessions Judge, Central, THC  
IN THE COURT OF Dr. Kamini Lau  
Presiding Off.-MACT  
CRIMINAL CAUSE LIST DATED 07-09-2020 (DAR CASES)

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	M CrI	125/2019	RAJU	Vs.	UNTRACE 92 /2019 (I.P. Estate)
2	M CrI	220/2019	SAMPAT SHUKLA @ SHYAM	Vs.	UNTRACE 03 /2019 (Karol Bagh)
3	M CrI	38/2020	RAJU	Vs.	UNKNOWN 92 /2019 (I.P. Estate)